(b) The items of expenditure which have been approve^ against the promised grant assistance are:

Orissa

(i) Transport arrangements	for
removal of minority community	to
safar places and maintenance	of
evacuee camps;	

(ii) Special publicity measures to bring communal harmony in disturbed areas;

(iii) Grants 'for rehabilitation of affected people;

(iv) Train fare for refugees to be transported to safe places to avoid communal tension.

Bihar

(i) Evacuation, reception and dispersal of affected families;

(ii) Feeding, clothing, soap, oid, spices etc., to the affected people;

(iii) Setting up houses for affected families;

(iv) Grants for repairs to Houses.

(v) Relief to agricultural families and artisans amongst those affected by the riots.

SPECIAL AID FUND FOR IRRIGATION PROJECTS

198. THAKUR BHANU PRATAP SINGH: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether it is a fact that Government have created Special Aid Fund for a few irrigation projects;

(b) if so, what is the amount of the Fund; and

(c) what are the projects to be aided from that Fund?

THE MINISTER OY IRRIGATION AND POWER (DR. K. L. RAO): (a) No.

(b) and (c) Do not arise.

DEVELOPMENT OF SHANTI VANA

199. SHRI M. P. BHARGAVA: Will the Minister of WORKS AND HOUSING be pleased to refer to the reply given to Starred Question No. 67 in the Rajya Sabha on 9th September, 1964 and state:

(a) whether any decision has since been taken 'for the appointment of an advisory committee for the development of Shanti Vana;

(b) whether it would be a separate Committee or whether the Committee which is already in existence foi Gandhiji's Samadhi at Rajghat wiH supervise it; and

(c)' when the work on Gandhiji's Samadhi at Rajghat is likely to be completed?

THE MINISTER OF WORKS AND HOUSING (SHRI MEHR CHAND KHANNA): (a) The matter is still under consideration.

(b) In all probability it will be a separate Committee.

(c) In the course of the next year.

SHIFTING OF OFFICES TO FARIDABAD

200. SHRI M. P. BHARGAVA: Will the Minister of WORKS AND HOUSING be pleased to refer to the reply given to Starred Question No. 208 in the Rajya Sabha on the 16th September, 1964 and state:

(a) whether a list of offices to be shifted to Faridabad has since been prepared;

(b) when those offices are expected to shift; and

(c) how much space would be vacated in Delhi as a result o'f the shifting of these offices?

THE MINISTER OF WORKS ANO HOUSING (SHRI MEHR CHAND KHANNA) : (a) Not yet.

(b) About May 1965.